

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**25. IA 627/2024 In C.P. (IB)/1374(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - Vineet K Chaudhary**  
**V/s**  
**Income Tax Department**  
**IN THE MATTER OF**  
**Kohinoor Crane Service**  
**V/s**  
**Petron Engineering Construction Ltd**

**Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Sandeep Bajaj appeared for the Liquidator through VC. Due to paucity of time the matter could not be taken up. List this matter on **24.04.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**LAKSHMI GURUNG**  
**Member (Judicial)**